

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 1236/2015

CHAIN
Appellant(s)

SUKH

GOLE

VERSUS

REGISTRAR HIGH COURT OF JUDICATURE AT ALLAHABAD & ORS.
Respondent(s)

(Please list Office report for directions in Cr1. Appeal No.2201 and 2202 of 2017 only)

WITH Cr1.A. No. 2202/2017 (II)
Cr1.A. No. 2201/2017 (II)

Date : 30-09-2019 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.R. SHAH
[IN CHAMBER]

For Appellant(s) Mr. Debasis Misra, AOR [NP]

For Respondent(s) Mr. M.P. Singh, Adv.
Mr. Sunny Choudhary, AOR

Mr. Ajay Vikram Singh, AOR

Mr. Abhishek Chaudhary, AOR

The Court made the following
O R D E R

Cr1. Appeal Nos. 2201 and 2202 of 2017

None present for the appellant when the matters were called out.

List the matter after two weeks.

(LAYA RAWAT)

SENIOR PERSONAL ASSISTANT

(DIPTI KHURANA)

COURT MASTER (NSH)